

13.481/2 hrs.

*Bill*

**PRE-NATAL DIAGNOSTIC TECH-  
NICQUES**

**(REGULATION AND PREVENTION OF  
MISUSE) BILL, 1991; *consider***

**Motion re-Extension of time for presen-  
tation of Report of Joint Committee**

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (SHRIMATI D.K. THARADEVI  
SIDDHARTHA): I beg to move the follow-  
ing.-

"That this House do extend upto  
the end of the Monsoon Session,  
1992, the time for presentation of  
the Report of the Joint Committee  
on the Bill to provide for the regula-  
tion of the use of prenatal diagnos-  
tic techniques for the purpose of  
detecting genetic or metabolic disor-  
ders or chromosomal abnormali-  
ties or certain congenital malfor-  
mations or sex-linked disorders and  
for the prevention of the misuse of  
such techniques for the purpose of  
pre-natal sex determination lead-  
ing to female foeticide; and for  
matters connected therewith or  
incidental thereto."

MR. SPEAKER: The question is:

"That this House to extend upto the  
end of the Monsoon Session, 1992,  
the time for presentation of the  
Report of the Joint Committee on  
the Bill to provide for the regulation  
of the use of prenatal diagnostic  
techniques for the purpose of de-  
tecting genetic or metabolic disor-

ders or chromosomal abnormali-  
ties or certain congenital malfor-  
mations or sex-linked disorders and  
for the prevention of the misuse of  
such techniques for the purpose of  
pre-natal sex determination lead-  
ing to female foeticide; and for  
matters connected therewith or  
incidental thereto."

*The motion was adopted*

13.49 1/2 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Eleventh Report**

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND THE MINISTER OF STATE IN THE  
MINISTRY OF LAW, JUSTICE AND COM-  
PANY AFFAIRS (SHRI RANGARAJAN  
KUMARAMANGALAM): I beg to move:

"That this House do agree with the  
Eleventh Report of the Business  
Advisory Committee presented to  
the House on the 26th February,  
1992."

MR. SPEAKER: The question is:

"That this House do agree with the  
Eleventh Report of the Business  
Advisory Committee presented to  
the House on the 26th February,  
1992."

*The motion was adopted*